

IN THE NATIONAL COMPANY LAW TRIBUNAL,
NEW DELHI COURT III

Item No. 336
IB-575(ND)/2021

IN THE MATTER OF:

M/s. State Bank of India through Reshma Mittal

.....APPLICANT/PETITIONER

Vs.

Rajesh Meena

.....PERSONAL GUARANTOR

SECTION

U/s 95

Order delivered on 19.04.2023

CORAM:

SHRI BACHU VENKAT BALARAM DAS, HON'BLE MEMBER (JUDICIAL)

SHRI ATUL CHATURVEDI, HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant :

For the Respondent :

ORDER

Due to paucity of time, the matter is adjourned as directed by Hon'ble Members.

Put up on **26.05.2023.**

Sd/-
(Court Officer)